

Statement-IV

New projects proposed to be taken up in the State in the near future:

- (i) Kishangarh - A MoU has been signed between AAI and State Govt. for taking over the airstrip and developing into a full-fledged airport for operation of AIR type of aircraft.
- (ii) Bikaner - Additional land requirement projected to the State Govt. for development of Civil Enclave.
- (iii) Paladi - M/s. Rajasthan Aerosports Club Pvt. Ltd. have been accorded in principle approval for construction of a airport under private / public category.

Remuneration to travel agents by foreign airlines

289. SHRI MAHENDRA MOHAN:

SHRI N.K. SINGH:

SHRI ISHWAR SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Directorate General of Civil Aviation (DGCA) has recently issued letter to foreign airlines asking them to explain reasons for not giving commission or remuneration to travel agents;

(h) if so, the details thereof;

(c) whether due to discontinuation of commission to agents by foreign airlines, the travel agents have boycotted booking of tickets; and

(d) if so, the steps taken by Government to resolve the issue between foreign airlines and travel agents?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes Sir. The Directorate General of Civil Aviation has taken up the matter with certain foreign airlines regarding the issue of reduction of agency commission by some foreign airlines to zero percent with a view to ascertain whether its adoption in India is compatible with the IATA Resolution on the subject and whether it is appropriate in the Indian context to ask travel agents to charge transaction fees from customers instead of receiving commissions from the airlines.

(c) and (d) This is a matter that the Associations of travel agents negotiate with the concerned airlines. However, Directorate General of Civil Aviation will try to facilitate early resolution of this dispute.

Financial Crisis of Air India

290. SHRIMATI SHOBHANA BHARTIA:

PROF. ALKA BALRAM KSHATRIYA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Air India is running into financial crisis and has recently announced that salaries to its employees would be given after 15 days of the due date;